GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5197 ANSWERED ON:08.05.2012 CRIMINAL TRACING SYSTEM Panda Shri Baijayant;Pradhan Shri Nityananda

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to launch criminal tracing system in all the police stations in the country;
- (b) if so, the details thereof and the status of the project;
- (c) the extent to which it is likely to be beneficial in scientific investigations of crimes and its prevention, law and order maintenance, traffic management and emergency response in the country;
- (d) whether a similar process was adopted earlier; and
- (e) if so, the results thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a): Yes Madam.
- (b): CCTNS aims at creating a comprehensive and integrated system for enhancing the efficiency and effective policing at all levels and especially at the Police Station level through adoption of principles of e-Governance, and creation of a nationwide networked infrastructure for evolution of IT-enabled state-of-the-art tracking system.

Currently, the project is at the implementation stage. The following major milestones have been achieved so far:

- # The first version of the Core Application Software has been released to the States/UTs for their study purpose.
- # 17 States/UTs have signed their contracts with their selected System Integrators.
- # Agreement with BSNL for providing pan-India connectivity has been signed.
- # Service Level Agreement for connectivity has been signed by 17 States/UTs while 6 already have connectivity and do not need to sign the SLA.
- # STQC has certified the Data Migration utility for CAS.
- # Total funds release to States/UTs till date is Rs. 418.87 Cr.
- # Infrastructure development for Capacity Building is 95.5% completed.
- # Total 4.54 lacs personnel trained under various types of training.
- (c): (a) The CCTNS Scheme is proposed to be implemented in a Mission Mode to make the Police functioning citizen friendly, transparent, accountable, effective and efficient by automating the processes and functions at the level of the Police Stations and other police offices at various levels. Its objectives include: Improve the Police functioning in various other areas such as Law & Order, Traffic Management, curbing organized crimes, resource management etc.
- (b) Provide the Investigating Officers with the tools, technologies and information to facilitate faster and more accurate investigation of crime and detection of criminals.
- (c) Keep track of the progress of the crime and criminal investigation and prosecution Cases, including progress of cases in the Courts.
- (d) Facilitate collection, storage, retrieval, analysis, transfer and sharing of data and Information among Police Stations, Districts, State headquarters and other organizations/agencies, including those at Government of India level.
- (d): A Common Integrated Police Application (CIPA) programme had been initiated in the year 2004-05 as a component of the "Modernization of Police Forces (MPF)" scheme of the Ministry of Home Affairs.
- (e): Over a period of time, at one level, with the slow pace of the scheme it was felt that, it would take many years before all police station could be covered and, at another level, the stand- alone system of this nature would have very limited utility. CIPA did not facilitate information aggregation across the country as police station level connectivity was not envisaged in the same.

Later, CCTNS scheme was conceived with the need for expanding the functional applications, widening the territorial spread, and building in networking capabilities in the system, both from the angle of Management Information Systems (MIS) requirements and storage, collation, analysis and transmission/ sharing of crime and criminals related information at the police station, District, State and Central levels.

It was also decided that, with the launching of the CCTNS Scheme, the erstwhile CIPA will get subsumed into it in a manner that the work already done there under is not disrupted.